

Title: Introduction of the Chief Election Commissioner and other Election Commissioners (Conditions of Service) (Amendment) Bill, 2000. (Amendment of Section 10)

16.46 hrs.

SHRI RAMESH CHENNITHALA (MAVELIKARA): I beg to move for leave to introduce a Bill further to amend the Chief Election Commissioner and other Election Commissioners (Conditions of Service) Act, 1991.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Chief Election Commissioner and

other Election Commissioners (Conditions of Service) Act, 1991."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.

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